

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.108
CP(IB) 393 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shree Sumitra Enterprise Partnership Firm Through its
Partner Chiranjibhai H Patel
V/s
SS Alloy Products Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Dharmendra S. Bhayani, Advocate.

ORDER

No one appears for the Operational Creditor. Ld. Counsel for the Corporate Debtor appeared.

The record reveals that the Ld. Counsel for the Operational Creditor did not appear in this matter for the last three dates of the hearing. Hence, the matter stands dismissed for non-prosecution by the Operational Creditor.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)